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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. Nos. 34-A/2016 & 34-B/2016 with T.P. No 34/111A/NCLT/AHM/2016(New) C.A. Nos. 284/2014 & 137/2015 with C.P. No. 13/111A/CLB/MB/2013(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2017

Name of the Company:

Shobhna P. Mahajan

V/s.

Micro Inks Ltd.

Section of the Companies Act:

Section 111A of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. A. R. Sheth Adv. & Respondent for SELF

2. P.Y-ODAHAJAN PETITIONER FOR SELF

NO. 2

Quality

DETITIONER No. 1.

## **ORDER**

Petitioners no. 1 and 2 Mr. P Y Mahajan present. Learned Advocate Mr. Arjun Sheth present for Respondents.

Written arguments filed by Respondents.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 27th day of July, 2017.